

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

22/01/2019

O.A./260/342/2018

M DAS
-V/S-
M/O LABOUR & EMPLOYMENT

ITEM NO:9

FOR APPLICANTS(S) Adv. : Mr. S. Patra-1

FOR RESPONDENTS(S) Adv.: Mr. B. Swain

| Notes of The Registry | Order of The Tribunal |
|-----------------------|---|
| | Heard Ld. Counsels for the applicant and Respondents. |
| | Ld. Counsel for the Respondents submitted that vide letter dated 07.08.2018 he has been informed that the Inquiry Officer in this case has been appointed to enquire into the matter and submit his report. |
| | In this view of the matter, the O.A. is disposed of at this stage with a direction to official Respondents to complete the disciplinary proceedings and pass appropriate orders within a period of four months from the date of receipt of this order. On conclusion of the proceedings, if a decision is taken to disengage the Respondent No.5, the same shall be in accordance with law. It is made clear that we are not expressing any opinion on the merit of this O.A. |

Accordingly, the O.A. is disposed of. No costs.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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